

**Annexure - 6**  
**Amul Industries Private Limited; CIRP commenced on 08.04.2024;**  
**List of creditors as on 04.11.2024**  
**List of operational creditors (Employees)**

S. No.	Name of authorised representative, if any	Name of Employee	Detail of claim received			Details of claim admitted					Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off			
1	N/a	Bhavesb Vadilal Vora	22.04.2024	₹ 7,10,520.00	₹ 3,71,928.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 3,38,592.00	₹ 0.00	Due to insufficient documents provided by the claimant, the part amount of the claim has been admitted.
2	N/a	Sanjay Dholakiya	19.04.2024	₹ 4,48,580.00	₹ 2,06,109.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 2,42,471.00	₹ 0.00	Due to insufficient documents provided by the claimant, the part amount of the claim has been admitted.
3	N/a	Mitubhai Maheshbhai Solanki	06.05.2024	₹ 1,28,615.00	₹ 1,02,095.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 26,520.00	₹ 0.00	No any proof received regarding Interest therefore Interest amount is not considered
4	N/a	Chetan Shivalbhai Lakhani	30.04.2024	₹ 7,70,604.00	₹ 3,46,162.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 4,24,442.00	₹ 0.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted.
5	N/a	Shital Rameshbhai Dave	09.05.2024	₹ 1,32,210.00	₹ 1,32,210.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
6	N/a	Vaughela Hiren Maheshbhai	24.05.2024	₹ 1,47,900.00	₹ 1,22,206.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 25,694.00	₹ 0.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted.
7	N/a	Purvi Rameshbhai Dave	11.05.2024	₹ 2,37,180.00	₹ 2,37,180.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
8	N/a	Manoj Plobhai Kiyada	27.04.2024	₹ 25,37,758.00	₹ 12,33,192.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 13,04,566.00	₹ 0.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted.
9	N/a	Prashant Shival Lakhani	04.05.2024	₹ 3,90,344.00	₹ 2,74,738.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 1,15,606.00	₹ 0.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted.
10	N/a	Parag J Solanki	06.05.2024	₹ 2,75,856.00	₹ 2,75,856.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
11	N/a	Hitesh Bhurabhai Dadhania	30.04.2024	₹ 4,96,578.00	₹ 4,96,578.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
12	N/a	Jani Niravkumar Navnitray	07.05.2024	₹ 1,19,480.00	₹ 1,19,480.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
13	N/a	Nayankumar Arjanbhai Marsoniya	27.04.2024	₹ 1,78,727.00	₹ 1,78,727.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
14	N/a	Patadiya Mukeshbhai Jayantibhai	29.05.2024	₹ 4,41,116.00	₹ 1,76,546.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 2,64,570.00	₹ 0.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted.
15	N/a	Vipul Kalidas Dave	21.06.2024	₹ 3,12,973.00	₹ 92,973.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 2,20,000.00	₹ 0.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted.
16	N/a	Manish Balchandra Buch	31.05.2024	₹ 60,780.00	₹ 0.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 60,780.00	₹ 0.00	Due to insufficient documents provided by the claimant the claim has been rejected
17	N/a	Chamanlal Narshibhai Solanki	15.06.2024	₹ 1,65,500.00	₹ 1,65,500.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
18	N/a	Alpa Kapil Vekarnia	10.07.2024	₹ 95,903.00	₹ 56,660.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 39,243.00	₹ 0.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted.
19	N/a	Mehta Bijalben Hasmukhraj	10.07.2024	₹ 1,00,098.00	₹ 60,300.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 39,798.00	₹ 0.00	Due to insufficient documents provided by the claimant the part amount of the claim has been admitted.
20	N/a	Trupesh Bhatt	16.07.2024	₹ 1,13,996.00	₹ 0.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 1,13,996.00	₹ 0.00	Due to insufficient documents provided by the claimant the claim has been rejected
21	N/a	Nitinbhai Gaurishankar Vyas	15.07.2024	₹ 3,70,000.00	₹ 0.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	Due to insufficient documents provided by the claimant the claim has been rejected
22	N/a	Hiltan Jagdishbhai Faldu	31.07.2024	₹ 1,24,320.00	₹ 0.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 1,24,320.00	₹ 0.00	Claim submitted by the claimant cannot be admitted by the undersigned RP due to the delayed submission after issuance of RFRP in the matter in accordance with 1st proviso of regulation 12(1) of IBBI (CIRP) Regulations, 2016
23	N/a	Bhuva Shailesh Chanabhai	12.08.2024	₹ 6,82,450.00	₹ 0.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 6,82,450.00	₹ 0.00	Claim submitted by the claimant cannot be admitted by the undersigned RP due to the delayed submission after issuance of RFRP in the matter in accordance with 1st proviso of regulation 12(1) of IBBI (CIRP) Regulations, 2016
24	N/a	Chauhan Jagdish Limbabbhai	23.09.2024	₹ 8,79,346.00	₹ 0.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 8,79,346.00	₹ 0.00	Claim submitted by the claimant cannot be admitted by the undersigned RP due to the delayed submission after issuance of RFRP in the matter in accordance with 1st proviso of regulation 12(1) of IBBI (CIRP) Regulations, 2016
25	N/a	Raju Jayendra Bhai Chudasama	12.10.2024	₹ 7,84,328.00	₹ 0.00	Salary Due	No	N/a	₹ 0.00	₹ 0.00	₹ 7,84,328.00	₹ 0.00	Claim submitted by the claimant cannot be admitted by the undersigned RP due to the delayed submission after issuance of RFRP in the matter in accordance with 1st proviso of regulation 12(1) of IBBI (CIRP) Regulations, 2016
25		Total		₹ 1,07,05,162.00	₹ 46,48,440.00				₹ 0.00	₹ 0.00	₹ 56,86,722.00	₹ 0.00	

**Note :**

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.